

OA-1230/07

(2)

REGISTRAR

List O.A. 21.01.08
before Hon'ble Bench for
Adm./P.O./F.H. On

12.02.08

[Signature]

NIR

Supplementary C.A.
has been filed which
is kept on record.

7/2/08

12-2-08

Hon'ble Mr. Justice Khum Kuxam, U.C.

List served, none appears for the
applicant. Sri S. Singh counsel for the
respondents.

O.A. is dismissed for non-
prosecution.

[Signature]
M.C.

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